

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------------------|-------------|---------|--|
| CA 1/14 in CP 46/12 | IA 97/17 in TP 35/16 | For Hearing | 397/398 | Mrs. Mangala Yuvaraj Nakade & Anr. Vs. Shree Basaveshwara Agro Foods Processing Ltd. & 3 Others. |

*Resp. 7 - Unify Registration
2 fabrications - (Chartered
Accountant) For. Adviser*

(Mob No. 944 7060260)

[Signature]

ORDER

Counsel for Petitioner is present. Proxy counsel for Respondent is present.
IA 97/2017 is taken up today. Representative of R7 is present. He too requested
time for adjournment. For filing objections if any list it on 18/09/2017.

[Signature]
Member (T)

[Signature]
Member (J)